



**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMANTARY AFFAIRS**  
(Establishment Section) Civil Secretariat  
Srinagar/Jammu.

Subject:-Transfers and postings.

Government Order No: 454 - LD (Estt) of 2018.  
Dated : 24 - 01 - 2018.

In the interest of administration, sanction is accorded to the following transfers and postings with immediate effect:-

1. Gh. Nabi Mir, Additional Secretary presently posted in the office of Excise Commissioner, J&K is transferred and posted in the office of State Electricity Regulatory Authority, J&K alongwith the post vice Mr. Nar Singh;
2. Mr. Ayaz Ahmad Khan, Senior Law Officer presently posted in the Directorate of Social Welfare, Jammu is transfer and posted in the office of Commissioner, Commercial Taxes, J&K vice Smt. Eashani Sen;
3. Mr. Nar Singh, Senior Law Officer presently posted in the office of State Electricity Regulatory Authority, J&K is transferred and posted in the office of Excise Commissioner, J&K vice Mr. Gh. Nabi Mir;
4. Mr. Kulbushan Singh Salathia, Senior Law Officer presently posted in the office of Board of Professional Entrance Examination, J&K is transferred and posted as Deputy Director Litigation in the Directorate of Litigation, Jammu against available post;
5. Mr. Muneer Ahmad Malik, Senior Law Officer under orders of transfer in the Mission Director, ICDS, J&K is posted in the Directorate of Urban Local Bodies, Kashmir vice Mtr. Rifat Jabeen;
6. Mr. Shashi Kant Bhagat, Deputy Legal Remembrancer/Senior Law Officer under orders of transfer in the PHE, I&FC Department is posted in the office of Principal Government Medical College, Jammu;
7. Smt. Eashani Sen, Deputy Legal Remembrancer/Senior Law Officer under orders of transfer in the office of Commissioner Commercial Taxes, J&K is posted in the

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